

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.09.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra Developers Pvt. Ltd.	Pawan Shree Agarwal	S.S. Shekhawat
2.	Comp. App. (AT) (Ins) No. 222 of 2021	Advance Engineering Services Vs. The Baroda Rayon Corporation Ltd.	Jayesh Desai	Manu Aggarwal
3.	Comp. App. (AT) (Ins) No. 419 of 2021	Punjab National Bank Vs. Multiwal Duplex Pvt. Ltd. Through RP & Anr.	Pritam Bishwas	Arjun Syal Shreyan Das-R2
4.	Comp. App. (AT) (Ins) No. 527 of 2021	Central Board of Trustee, Employees Provident Fund Organization through The Regional P.F. Commissioner Vs. Shri Dutta India Pvt. Ltd.	Brijesh Kumar Tamber	
5.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India  <b>With</b>	VaibhavGaggar	Rajshekhar Rao
6.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Acting Chairperson  
-sd/-  
Registrar